# DE LHI VIDHAN SABHA

# BULLETIN PART-II

(General information relating to Assembly and other matters)
Tuesday, January 25, 1994/Magha 5,1915 (Saka)

### No. 34

Personnel of the Business Advisory Committee

The Speaker has nominated the following members to the Business Advisory Committee with effect from 24 January, 1994:-

- 1. Shri Alok Kumar
- 2. Shri Ramvir Singh Bidhuri
- 3. Dr. Harsh Vardham
- 4. Shri Ram Bhai
- 5. Shri Mahender Singh Saathi
- 6. Kumari Purnima Sethi

N.B. : Hon'ble Speaker will be the ex-officio Chairman of the Committee.

### No.35

Personnel of the Committee on Covernment Assurances
The Speaker has nominated the following members to the
Committee on Government Assurances with effect from
24 January, 1994:-

- Shri Deep Chand Bandhu Chairman
- 2. Shri Kirti Azad
- 3. Prof. P.K. Chandla
- 4. Shri Nand Kishore Garg
- 5. Shri Rajendra Gupta (Malviya Nagar)
- 6. Shri Karan Singh Tanwar
- 7. Dr. A.K. Walia

### No.36

# Personnel of the Committee on Petitions

The Speaker has nominated the following members to the Committee on Petitions with effect from 24 January, 1994:-

1. Shri Mewa Ram Arya

## Chairman

- 2. Shri Deep Chand Bandhu
- 3. Shri Sat Prakash Rana
- 4. Shri Devendra Singh
- 5. Shri Dharam Deo Solanki
- 6. Shri Jeet Ram Solanki
- 7. Shri Tek Chand Sharma

## No.37

Personnel of the Committee on Delegated Legislation

The Speaker has nominated the following members to the Committee on Delegated Legislation with effect from 24 January, 1994:-

1. Shri O.P. Babber

# Chairman

- 2. Shri Madan Lal Gaba
- 3. Shri Ram Niwas Goyal
- 4. Shri Ajay Maken
- 5. Shri Balbir Singh
- 6. Shri Moti Lal Sodhi
- 7. Shrimati Krishna Tirath

## No.38

# Personnel of the Rules Committee

The Speaker has nominated the following members to the Rules Committee with effect from 24 January, 1994:-

- Shri Alok Kumar
- 2. Shri Mewa Ram Arya
- 3. Shri Jag Parvesh Chandra
- 4, Dr. Harsh Vardhan

- 5. Shri Satish Chandra Khandelwal
- 6. Shri Parvej Hashmi
- N.B.: Hon'ble Speaker will be the ex-officio Chairman of the Committee.

No. 39.

Personnel of the Committee of Privileges

The Speaker has nominated the following members to the Committee of Privileges with effect from 24 January, 1994:-

- L. Shri Alok Kumar Chairman
- 2. Shrimati Tajdar Babar
- 3. Shri Gauri Shankar Bharadwaj
- 1. Shri Bodhraj
- 5. Dr. Harsh Vardhan
- 6. Shri Shoaib Iqbal
- 7. Shri Jai Prakash Yadav

No. 40

Personnel of the Questions and References Committee

The Speaker has nominated the following members to the Questions and References Committee with effect from 24 January 1994:-

- 1. Shri Alok Kumar Chairman
- 2. Shri Jagdish Batra
- 3. Shri Jai Kishan
- 4. Shri Jitendra Kumar 'Kalu Bhaiya'
- 5. Shri M.S. Panwar
- 6. Shri Vinod Kumar Sharma
- 7. Shri Brahm Singh Tanwar

#### No.41

Personnel of the General Purposes Committee

The Speaker has nominated the following members to the General Purposes Committee with effect from 24 January, 1994:-

- 1. Shri O.P. Babber
- Shri Ramvir Singh Bidhuri
- 3. Prof. P.K. Chandla
- 4. Shri Ram Bhaj
- 5. Shri Prem Singh
- 6. Shri Karan Singh Tanwar

N.B.: Hon'ble Speaker will be the ex-officio Chairman of the Committee.

### No.42

Personnel of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes

The Speaker has nominated the following members to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes with effect from 24 January, 1994:-

- 1. Shri Swarup Chand Rajan Chairman
- 2. Shri Mateen Ahmed
- 3. Shri Chand Ram
- 4. Shri Raj Kumar Chouhan
- 5. Shri Vas Dev Kaptan
- 6. Shri Fateh Singh
- 7. Shri Inder RajjSingh

·c. 43

Largennel of the Committee on papers laid of the Table

The Speaker has nominated the following members to the Committee on Papers Laid Cn The Table With effect from 24 Jaunuary, 1994:-

- 1. Shri Rojesh Sharma
- Chairman
- 2. Shri Raj Kumar Chowhan
- 3. Shri Naresh Gaur
- 1. Dr Gyan Chand
- 5. Shri Hori Krishan
- . Shri Jai Bhagwan
- 7. Shri Suraj Prasad Paliwal

No 44

Personnel of the Library Committee

The Speaker has nominated the following members to the Library Committee with effect from 24 January, 1994:-

- 1. Shri Alok Kumar
- 2. Shri Sahib Singh Chouhan
- 3. Shri Rajender Gupta (Timarpur)
- . . Shri Sish Pal
- . Shri Puran Chand Yogi
- 7. Shri Haroon Yusuf
- Hon'ble Speaker will be the Ex-officio Chairman of the Committee.

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No.45

Personnel of the Committee on Private Members' Bills and Resolutions

The Speaker has nominated the following members to the Committee on Private Members' Bills and Resolutions with effect from 24 January, 1994:-

- 1. Shri Darshan Kumar Bahl
- 2. Shri Brahm Pal
- 3. Shri Nand Kishore Garg
- 4. Shri Rajendra Gupta (Malviya Nagar)
- 5. Shri Rampal
- 6. Shri Mukesh Sharma

N.B. Hon'ble Speaker will be the ex-officio Chairman of the Committee.

P.N.GUPTA SECRETARY